

an>

Title: Problems being faced by fishermen of Kerala due to shortage of Kerosene in the State.

SHRI P. KARUNAKARAN (KASARGOD): Madam, I would like to draw the attention of the Government regarding the serious situation prevailing among the fishermen due to lack of sufficient quantity of kerosene. Kerala is one State where a better PDS is functioning. In 2000-01, allotment of kerosene to the State was 25,775 tonnes. I am sad to say that in the coming years, it was gradually decreasing. In 2005-06, it has reduced to 18,206 tonnes. In 2006-07, again it has reduced to 16,500 tonnes. It means for the last five or six years, there is a reduction of 8000 tonnes of kerosene. As a result, it is difficult for the Government of Kerala to give sufficient kerosene to the fishermen, to the agricultural farmers and also the households. There is no reason for this drastic reduction.

As you know, Kerala has a rare geographical feature of two-thirds of the total State lying along the coastal line. It provides large facilities for fishing and massive export of marine products. So, lakhs of fishermen are really depending on fishing. This drastic reduction is really difficult for them to face.

So, I urge upon the Government to at least retain or restore the earlier quota that the Government has already agreed, that is 25,775 tonnes, as in 2001. Therefore, I request the Government to maintain it.

**श्री हंसराज गं. अहीर (चन्द्रपुर) :** महोदया, आपने बीजेपी सांसद को बोलने का मौका दिया, इसके लिए मैं आपको धन्यवाद देना चाहता हूँ।

**सभापति महोदया :** जब आपका नाम आया है, तभी आपको बोलने के लिए कहा है।

**श्री हंसराज गं. अहीर :** महोदय, हमने नोटिस किया कि आप इस तरफ देख ही नहीं रही थीं।

मैं महाराष्ट्र की गोवाशी जाति के बारे में बात कहना चाहता हूँ।

**सभापति महोदया :** आप कृपया एक ही विषय पर बोलिएगा।